

Title: Regarding sea erosion in coastal Karnataka.

SHRI D.V. SADANAND GOWDA (MANGALORE): Sir, the coastal Karnataka is of a length of about 300 kilometres and in this belt, we are well aware that monsoon has started, and it rains heavily. Due to rise in the terrific waves from the sea, there is a serious sea erosion in the coastal belt. Since the last one week, nearly 200 fishermen's homes have been collapsed and several coconut trees have been taken away by the sea. Sea erosion poses a serious threat to the life and property, apart from affecting the economic activities of the people living along the coast.

For years together, the same thing continues and no proper steps have been taken for putting up walls, and only sandbags are required to stop further damage to the houses of the fishermen.

The areas like Mogaveerapattan, Bengre, Ullal, Someswara, Kotepura, Surathkal of Karnataka are severely hit by this, and roads, houses, coconut trees, etc., are damaged considerably. Therefore, immediate step to avoid further damage has to be taken. The intervention of the Central Government in this matter is highly essential.

Various proposals are pending before the Centre since the last several years but no steps have been taken so far for the permanent rescue of the fishermen's families from this disaster.

MR. CHAIRMAN: Please conclude.

SHRI D.V. SADANAND GOWDA : As this is a matter of very urgency, the Central Government has to interfere immediately and direct the State Government to take immediate steps so as to stop further erosion of coastal Karnataka. If that is not done, certainly some more houses of the fishermen will be washed away by the sea. So, I request the Central Government to kindly intervene immediately and direct the State Government to take immediate steps in this regard.